

the 7th December, 1953, regarding misappropriation of Government funds at Bhakra-Nangal Project and state:

(a) whether the accused persons were convicted or set free; and

(b) the steps Government have taken to avoid recurrence of such acts?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) The cases are still under investigation.

(b) (i) Departmental execution of works at Bhakra Dam, has taken the place of the contract system, which is a possible link in the process of corruption.

(ii) Prosecution of corrupt officials as a deterrent.

(iii) Greater vigilance by senior officers in the strict enforcement of rules and vigorous inspection of works and accounts to avoid any possibility of excess payments.

**Shri L. N. Mishra:** May I know whether any investigation was made to ascertain how and why such things happen and, if so, what are the findings?

**Shri Hathi:** An investigation was made as to under what circumstances this over-payment was made.

**Shri L. N. Mishra:** May I know if any case of misappropriation has been reported from any other river valley project also?

**Shri Hathi:** This relates to Bhakra; but in certain other projects also such cases did occur.

**Shri T. N. Singh:** May I know the time taken between the time these things came to the notice of the Government and the order given by the Government for investigation and also the time taken for investigation so far?

**Shri Hathi:** It came to the notice of the Project authorities in 1952 and they lodged a complaint with the Punjab State Government; the matter rests with the Punjab Government. Actually, since then the investigation is in progress.

**Shri Muniswamy:** May I know how many of these accused were contractors and how many Government officers?

**Shri Hathi:** The names here are those of Government officers.

**Shri T. N. Singh:** May I know if the Government have any intention of shortening this period from two years to something less?

**Mr. Deputy-Speaker:** It is a suggestion for action.

**Shri B. S. Murthy:** May I know whether these officers who have been involved in this corruption are still in service or are under orders of suspension?

**Shri Hathi:** They are suspended, Sir.

### हाथकरवा उद्योग

\*१४०२. श्री रघुनाथ सिंह : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे :

(क) हाथकरवा उद्योग के लिये भारत में प्रति वर्ष कितने टन सूत का आवश्यकता पड़ती है ;

(ख) इस उद्योग के विकास के लिए कितने टन सूत की और आवश्यकता होगी; और

(ग) क्या भारतीय मिलें इस आवश्यकता को पूरा कर सकती हैं ?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). The Planning Commission has envisaged the production of 1,700 million yards of handloom cloth at the end of 1955-56, which would require 380 million lbs. of yarn. In the year 1953, the yarn released for internal consumption amounted to about 377 million pounds, out of which about 80 per cent. went to the handloom industry.

(c) Yes.

**Shri M. L. Dwivedi:** May I know what steps are taken to produce all the quantity of yarn that is needed for the handloom industry?

**Shri T. T. Krishnamachari:** If more yarn is required, I suppose the mills can meet the demand; I have said in part (c) that the mills are meeting the requirements already and the mills can meet additional requirements if they are necessary.

**Shri M. L. Dwivedi:** May I know what is the percentage of yarn used by the handloom factories and the handlooms which are being worked by human effort?

**Shri T. T. Krishnamachari:** I presume the hon. Member means powerloom factories. I have not got the break-up.

**Shri Heda:** May I know if Government have any machinery to find out the percentage of the yarn or the quantity of yarn consumed or used by the handlooms?

**Shri T. T. Krishnamachari:** The only method by which we find out how much of yarn goes is by means of the total amount of yarn that is being released; that is, what we call free yarn minus that quantity of yarn which goes for purposes of not making cloth.

**Shri Sinhasan Singh:** May I know whether Government is contemplating to reserve certain counts of yarn to be woven only by handlooms?

**Shri T. T. Krishnamachari:** Our idea of reservation has not gone to counts yet.

**Shri M. L. Dwivedi:** May I know whether it is a fact that Government is encouraging power-looms and not looms which are worked by hand?

**Shri T. T. Krishnamachari:** No, Sir; Government's mind does not run in that direction.

**Shri G. P. Sinha:** May I know if there is any fluctuation in the demand of yarn in the different States and, if so, the reasons therefor?

**Shri T. T. Krishnamachari:** I am afraid it is a little more than what I can answer.

**Mr. Deputy-Speaker:** I have neither heard the question nor the answer.

**Shri G. P. Sinha:** May I know whether there has been any fluctuation in the demand of yarn for handloom industries in the different States and, if so, what are the reasons for it?

**Mr. Deputy-Speaker:** Such a broad question!

**Shri T. T. Krishnamachari:** I am afraid, Sir, it is more than I can answer at present.

#### GANDAK IRRIGATION SCHEME

\*1404. **Shri H. S. Prasad:** Will the Minister of Planning be pleased to state:

(a) whether the Government of Uttar Pradesh have submitted a Gandak river irrigation scheme to the Central Government for financial and technical assistance; and

(b) if so, the steps that Government propose to take for the construction of the canal?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes, Sir.

(b) The scheme is expected to be considered in connection with the Second Five Year Plan.

**Shri Jhulan Sinha:** May I know if the scheme submitted by the U.P. Government on the river Gandak differs in any way from the scheme submitted by the Bihar Government?

**Shri Hathi:** This Gandak scheme is for Gandak Canal Project in the U.P. and it has nothing to do with the river Gandak in Bihar.

**Shri T. N. Singh:** May I know if any sanction has been made by the Government or the Planning Commission for carrying on investigations till it is included in Second Five Year Plan at least?